

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Customs Appeal No. 12102 of 2016

(Arising out of 01-PR-COMMR-O-A-2016 dated 08.03.2016 passed by Commissioner of Customs, Ahmedabad)

Suresh K. Mehta

.....Appellant

Director of M/s C. Mahendra Exports Ltd.
A/9/10, Block No. 26, Road No. 8, M.G. Road,
Udhyanagar, Udhna, Surat- Gujarat

VERSUS

C.C., Ahmedabad

.....Respondent

Custom House, Near All India Radio,
Navrangpura, Ahmedabad, Gujarat

APPEARANCE

None appeared for the Appellant

Shri Sanjay Kumar, Superintendent (AR) for the Respondent

CORAM:

**HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 09.04.2024
DATE OF DECISION: 09.04.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 12101 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha